NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

35

C.P No. 547/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017

NAME OF THE PARTIES: M/s. Intermarket India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 Vicky Mikundbya Praching company
Secretary

ORDER

CP No.547/ 441/NCLT/MB/MAH/2017

At request of the Petitioner side, list this matter on 3.1.2018.

Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)